

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 102
CP(IB) 169 of 2019

Order under Section 7 IBC

IN THE MATTER OF:

Canara Bank
V/s
Nakoda Ltd

.....Applicant

.....Respondent

Order delivered on ..28/06/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:


For the Applicant : Learned Senior Counsel Mr. Navin Pahwa
For the IRP/RP :
For the Respondent : Learned Counsel Mr. Jaimin R Dave

ORDER

Matter stands adjourned to 06.07.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

SK


(MADAN B GOSAVI)
MEMBER (JUDICIAL)